

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TOSP/TCSA/NO. 410/(MAH)/2017


CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. BMS Industries Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant Sethi	Advocate	

ORDER

1. Learned Advocate Mr. Hemant Sethi appeared for the Applicant.
2. The Minutes of the Orders are placed on record.
3. Admitted. Order shall be passed. *Reviewed - on record*

sd/-

Dated: **13.04.2017**

M.K. Shrawat
Member (Judicial)